

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3183
ANSWERED ON:30.08.2012
RELIGION BASED RESERVATION
Adityanath Shri Yogi

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether court has recently put a stay on religion based reservation proposed/implemented by the Government;
- (b) if so, the details thereof;
- (c) whether the Government has examined the legal and constitutional validity of such religion based reservation; and
- (d) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (d): The information is being collected and will be laid on the Table of the House.